

O.I.H.

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 578
ANSWERED ON 06/02/2024**

HOUSES SANCTIONED UNDER PMAY IN GUJARAT

578. SHRI JASWANT SINGH BHABHOR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of houses sanctioned under the Pradhan Mantri Awaas Yojana (PMAY) particularly in Dahod, Panchmahal and Mahisagar districts of Gujarat;**
- (b) the number of houses targeted to be provided in the said districts;**
- (c) whether any target has been fixed to provide houses to the remaining poor families who are eligible under the yojana; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)**

(a) & (b): The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of 2.95 crore Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. The beneficiaries are identified based on the housing deprivation parameters prescribed in the Socio-Economic Caste Census (SECC) 2011 and finalised Awaas+ (2018) survey lists. A total of 2.95 crore houses are targeted under PMAY-G till 31.03.2024 against which the States/Union Territories have given house sanctions to more than 2.94 crore beneficiaries and 2.55 crore houses have been completed. The targets allocated, houses sanctioned and completed under PMAY-G in the districts of Dahod, Panchmahal and Mahisagar of Gujarat State, as of 01.02.2024 are given in Annexure.

The Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana – Urban (PMAY-U) since 25.06.2015 to provide all-weather pucca houses with basic amenities to all eligible urban beneficiaries. The scheme is implemented through four verticals i.e. Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS) based on eligibility criteria as per scheme guidelines. So far, 118.63 lakh (1.19 crore) houses involving Central Assistance of ₹2.0 lakh crore have been sanctioned. Out of sanctioned houses, a total of 114 lakh (1.14 crore) houses are grounded for construction of which 80.02 lakh have been completed /delivered. The houses sanctioned, grounded and completed/delivered under PMAY-U in the districts of Dahod, Panchmahal and Mahisagar of Gujarat State, as of 01.02.2024 are given in Annexure.

(c) & (d): Under PMAY-G, as of 01.02.2024, out of 2.95 crore houses, more than 2.94 crore houses have been sanctioned and 2.55 crore houses have been completed. In the Union Budget for FY 2024-25, it has been announced that under PMAY-G, 2 crore more houses over and above the target of 2.95 crore, are proposed to be taken up in the next 5 years.

PMAY-U: ‘Land’ and ‘Colonization’ are State subjects. Therefore, the respective State/UTs have to address the housing needs of its population. However, the Ministry of Housing and Urban Affairs, under the vision of ‘Housing for All’, is supplementing the efforts of States/ UTs by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) for the construction of houses for all eligible families/ beneficiaries since 25.06.2015 in urban areas.

Continuation of PMAY-U has been approved up to 31st December 2024 with all the verticals, except CLSS, to complete houses sanctioned under the scheme.

STATEMENT IN REPLY TO PARTS (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 578 TO BE ANSWERED ON 06.02.2024 REGARDING “Houses sanctioned under PMAY in Gujarat”

PMAY-G: The details of targets allocated, houses sanctioned and completed under PMAY-G in the districts of Dahod, Panchmahal and Mahisagar of Gujarat State, as of 01.02.2024 are given as under:-

(units in nos.)

S. No.	Name of the District	Target allocated	Houses sanctioned	Houses completed
1	Dahod	1,07,913	1,07,913	1,05,897
2	Panchmahal	89,176	89,134	83,001
3	Mahisagar	23,836	23,836	19,418

PMAY-U: The details of houses sanctioned, grounded and completed/delivered under PMAY-U in the districts of Dahod, Panchmahal and Mahisagar of Gujarat State, as of 01.02.2024 are given as under:-

(units in nos.)

S. No.	Name of the District	Houses Sanctioned	Houses Grounded	Houses Completed
1	Dahod	4,866	4,800	4,189
2	Panchmahal	8,060	8,015	7,672
3	Mahisagar	2,853	2,807	2,461
